

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 709
TO BE ANSWERED ON 20.12.2017**

CROSSINGS IN JALORE DISTRICT

†709. SHRI DEVJI M. PATEL:

Will the Minister of RAILWAYS be pleased to state :

(a) the total number of railway crossings in Jalore District under Jodhpur Railway Zone, the total number of accidents that took place at these crossings during the last three years and the total number of casualties occurred in these accidents;

(b) the main reasons behind delay in the construction of railway over bridges on C-56, C-109, C-48 Bhinmal and Raniwara railway crossings located in Jalore district;

(c) whether in view of the likelihood of accidents on C-94 and Raniwara railway crossings located in Bhinmal owing to plying of hundreds of vehicles every day particularly during night time, the Government proposes to build RUB or ROB therein;

(d) if so, whether any time limit has been fixed for its construction; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 709 BY SHRI DEVJI M. PATEL TO BE ANSWERED IN LOK SABHA ON 20.12.2017 REGARDING CROSSINGS IN JALORE DISTRICT

(a): There are 34 level crossings (LCs) in Jalore district as on 01.04.2017. There have been 02 train accidents at these LCs during the last 03 years and the current year (upto Nov 2017). In these accidents, there were 2 casualties.

(b): (i): Work of Road Over Bridges (ROBs) in lieu of LC No. 56 at km 77/2-3 and LC No. 109 at km 145/9-146/0 near Raniwara on Samdari-Bhildi section is sanctioned on cost sharing basis in the year 2015-16. The work of ROB was held up due to ban on mining of coarse sand in Rajasthan State. Presently, the work is in progress.

(ii): Work of Road Over Bridge (ROB) in lieu of LC No. 48 at km 60/6-7 and LC No. 90 at km 120/3-4 near Bhinmal on Bhildi-Samdari section is on National Highways. Therefore, the work of complete ROB is to be taken up by National Highway Authority of India (NHAI) as per Memorandum of Understanding (MOU).

(c): (i) LC No. 94 at km 122/4-5 does not qualify for construction of ROB on cost sharing basis and construction of subway at this location is not feasible. However, to ensure safety, this unmanned LC has been manned.

(ii) The work of construction of ROB in lieu of LC No. 109 near Raniwara has been sanctioned on cost sharing basis. Presently, the work is in progress.

(d): Railway undertakes construction of ROBs in railway bridge portion whereas approaches are constructed by State Government. The progress of work is commensurate with the availability of funds. Railway shall make every effort to complete its portion of work in the construction of ROB at LC No. 56 and 109 alongwith that of

approaches by State Government. The work of ROBs in lieu of LC No. 48 & 90 are to be planned by NHAI/Ministry of Road Transport & Highways (MORTH).

(e): Does not arise.
